

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR

ORDER NO: 27

D A T E D: 17-06-2020

In compliance to the Hon'ble High Court Notification No 320 dated 09-05-2017, regarding the **GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT AND THE SUBORDINATE COURTS OF J&K (PREVENTION, PROHIBITION & REDRESSAL) REGULATIONS, 2016**, the following Committee is hereby Re-Constituted for the purpose:

S No	Name & designation of the Officer	Contact No	Email ID
01	Ms. Umi Kulsum Sub-Judge PT&E Magistrate, Srinagar (Presiding officer GSLCC)	7006493826	umikulsoom555@gmail.com
02	Ms. Urfi (Advocate) Member	8493888488	mirurfi6@gmail.com
03	Ms. Ufera Rashid (Advocate) Member	8491929709	ufairamehtu18@gmai.com
04	Ms. Khairul Nisa (Member JJB) Member	9797903975	khairul7007@gmail.com
05	Chief Administrative Officer District Court, Srinagar (Member)	0194-2489747	srinagar-dc@jk.gov.in
06	Ms. Azhar Zia (S.O.Tamilat) Member	7889798535	azharzia7@gmail.com

Sd/-
(Ab. Rashid Malik)
Pr. District & Sessions Judge
Srinagar

No: 712-19/Pdjs/Adm/20

Date: 17-06-2020

Copy to:

1. Registrar General High Court of J&K Jammu for information.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge High Court of J&K (Administrative Judge District Srinagar) for information of his Lordship.
3. Ms. Umi Kulsum Sub-Judge PT&E Magistrate, Srinagar.
4. Ms. Urfi (Advocate) J&K High Court Bar Association, Srinagar.
5. Ms. Ufera Rashid (Advocate) J&K High Court Bar Association, Srinagar.
6. Ms. Khairul Nisa (Member JJB), Srinagar.
7. Chief Administrative Officer District Court, Srinagar.
8. Ms. Azhar Zia (S.O.Tamilat) Pdjs, Srinagar

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Azhar
Chief Administrative Officer